

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,  
BENGALURU RURAL DISTRICT, BENGALURU**

**MODIFIED CAUSE LIST DATED 27.05.2021**

<b>I Session 11.00 AM to 2.00 PM</b>	<b>II Session 2.45 PM to 5.45 PM</b>
<b>HEARING</b>	<b>HEARING</b>
1) O.S.1197/2006	16) O.S.1233/2017
2) O.S.429/2007	17) O.S.1235/2017
3) O.S.1125/2007	18) O.S.161/2019
4) O.S.1675/2007	19) O.S.1537/2019
5) O.S. 101/2008	20) O.S.1597/2019
6) O.S.727/2009	21) O.S.615/2020
7) O.S.213/2013	22) O.S.17/2021
8) O.S.479/2013	23) O.S.19/2021
9) O.S.735/2013	<b>ARGUMENTS</b>
10) O.S.844/2013	24) O.S.403/2004
11) O.S.1611/2013	25) O.S.1195/2004
12) Misc. 32/2014	26) O.S.1519/2005
13) O.S. 361/2015	27) O.S.899/2006
14) O.S. 1191/2015	28) O.S.1375/2012
15) O.S.139/2017	29) O.S.1501/2012
	30) O.S.1023/2018

Sd/-  
Prl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 27.05.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P.M</b>
<b>STEPS</b>	<b>SUMMONS</b>
1. O.S. 976/2010	16. O.S. 234/2019
2. O.S. 508/2013	17. O.S. 796/2020
3. MISC. 64/2013	18. O.S. 456/2021
4. O.S. 854/2014	19. O.S. 462/2021
5. O.S. 1620/2014	<b>NOTICE</b>
<b>SUMMONS</b>	20. O.S. 96/2008
6. O.S. 848/2008	21. MISC. 37/2020
7. O.S. 1770/2008	22. MISC. 11/2021
8. O.S. 66/2010	<b>HEARING</b>
9. O.S. 350/2014	23. O.S. 300/2012
<b>HEARING</b>	24. O.S. 302/2012
10. FDP. 7/2001	25. EX. 36/2013
11 FDP. 5/2004	26. MISC. 18/2015
12. O.S. 736/2008	27. O.S. 676/2017
13. FDP 7/2009	28. O.S. 600/2019
14. O.S. 1382/2011	29. O.S. 430/2020
<b>ARGUMENTS</b>	<b>ARGUMENTS</b>
15. O.S. 1172/2013	30. O.S. 1968/2006

Date: 26.05.2021  
Place: Bengaluru

sd/-  
I Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 27.05.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P.M</b>
<b>SUMMONS</b>	<b>SUMMONS</b>
1. O.S. 120/2010	16. O.S. 1106/2019
2. O.S. 650/2018	17. O.S. 1282/2019
3. O.S. 1480/2018	18. O.S. 1680/2019
4. O.S. 1058/2019	19. O.S. 122/2021
5. O.S. 1062/2019	20. O.S. 124/2021
<b>HEARING</b>	21. O.S. 458/2021
6. O.S. 666/2014	22. O.S. 468/2021
7. O.S. 992/2014	23. O.S. 472/2021
8. O.S. 932/2015	24. O.S. 474/2021
<b>AMENDMENT</b>	25. O.S. 490/2021
9. O.S. 606/2017	26. O.S. 494/2021
<b>AWAIT SUIT SUMMONS</b>	<b>ORDERS</b>
10 O.S. 1274/2011	27. MISC. 102/2013
11. O.S. 1142/2018	28. O.S. 1500/2018
12. O.S. 88/2019	29. O.S. 1042/2020
<b>ARGUMENTS</b>	<b>JUDGEMENT</b>
13. O.S. 1172/2004	30. O.S. 1060/2007
14. O.S. 1714/2006	
15. O.S. 1524/2018	

Date: 26.05.2021  
Place: Bengaluru

sd/-  
II Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**CAUSE LIST DATED: 27.05.2021**  
**III ADDITIONAL CIVIL JUDGE, BENGALURU RURAL DISTRICT,**  
**BENGALURU**

**MORNING - SESSIONS**

**AFTERNOON - SESSIONS**

<b>Sl. No.</b>	<b>CASE No.</b>	<b>Sl. No.</b>	<b>CASE No.</b>
	<b><u>HEARING</u></b>		<b><u>CALL ON</u></b>
01	O.S. 459/2021	01	O.S. 615/2014
02	O.S.793/2010	02	Ex. 19/2019
03	O.S. 909/2010		<b><u>OBJECTIONS</u></b>
04	O.S. 563/2012	03	O.S. 175/2014
05	O.S. 315/2014	04	O.S. 15/2017
06	O.S. 459/2014	05	O.S. 507/2019
07	O.S. 267/2015	06	O.S. 1195/2019
08	O.S. 633/2018	07	O.S. 1383/2019
09	O.S. 1079/2018	08	O.S. 823/2020
10.	O.S. 159/2017 (Amendment)	09	O.S. 93/2021
	<b><u>ARGUMENTS</u></b>		<b><u>ORDERS</u></b>
11	O.S. 47/2004	10	O.S. 1705/2008
12	O.S. 1057/2014	11	O.S. 613/2014
13	O.S. 411/2016	12	O.S. 653/2014
14	O.S. 1083/2016		<b><u>JUDGEMENT</u></b>
15	O.S. 1107/2013 (Call On)	13	O.S. 1373/2019
			<b><u>SUMMONS</u></b>
		14	O.S. 53/2012
		15	O.S. 1581/2012

Sd/-

III Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru